

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH
COURT VI

Item No. 12.

C.P. (IB)/130(MB)2018

CORAM:

SHRI SANJIV DUTT
MEMBER (TECHNICAL)

SHRI K. R. SAJI KUMAR
HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF HEARING DATED **11.09.2023**

NAME OF THE PARTIES: **Vikas Industries**

Vs

Hero Product India Pvt Ltd

IBC under Sec 9

ORDER

Adv. Akhil Sarathy & Adv. Ranveer Chapekar i/b Thodur Law Associates for
OC. None for CD.

Heard the Counsel for OC for a considerable time and **Reserved for Orders.**

Sd/-
SANJIV DUTT
MEMBER (TECHNICAL)

Sd/-
K. R. SAJI KUMAR
MEMBER (JUDICIAL)

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